

**IN THE COURT OF PRINCIPAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED 07.07.2021

II Session 2.45 PM to 5.45 PM	
SL. NO.	ARGUMENTS
1.	O.S. 789/2006
2.	O.S. 747/2008
3.	O.S. 369/2009
4.	O.S. 415/2010
5.	O.S. 827/2011
6.	O.S. 575/2012
7.	O.S. 1563/2012
8.	O.S. 1595/2012
9.	O.S. 927/2013
10.	O.S. 937/2013
11.	O.S. 265/2014
12.	O.S. 267/2014
13.	O.S. 1637/2014
14.	O.S. 175/2016
EVIDENCE	
15.	O.S. 1795/2006
16.	O.S. 291/2016

Sd/-
Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

2. P.O. is on training on morning session, therefore cases will be posted to afternoon session.

IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 07.07.2021

IIND SESSION AT 2.45 P.M	
HEARING	STEPS
1. O.S. 296/2019	16. O.S. 1242/2018
2. O.S. 542/2005	17. O.S. 512/2019
EVIDENCE	18. O.S. 956/2020
3. O.S. 280/2008	SUMMONS
4. O.S. 568/2009	19. O.S. 736/2015
5. O.S. 1154/2012	20. MISC. 92/2019
6. O.S. 1294/2012	21. O.S. 46/2020
7. O.S. 816/2017	22. O.S. 386/2020
8. O.S. 218/2013	23. O.S. 178/2020
ARGUMENTS	AWAIT SUMMONS/NOTICE
9. O.S. 376/2001	24. O.S. 506/2018
OBJECTIONS	25. O.S. 1090/2018
10. O.S. 304/2008	26. O.S. 1412/2018
11. O.S. 96/2020	27. O.S. 1128/2019
12. EX. 8/2020	28. O.S. 1390/2019
13. O.S. 646/2020	29. O.S. 598/2020
14. MISC.56/2020	30. O.S. 276/2021
STEPS	
15. MISC. 20/2010	

Sd/-
C/c. I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU
CAUSE LIST DATED: 07.07.2021

I ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P.M
HEARING	ORDERS
1. O.S. 672/2014	16. O.S. 164/2008
AWAIT SUMMON/NOTICE	17. O.S. 874/2009
2. O.S. 298/2011	18. O.S. 84/2013
3. O.S. 134/2020	19. O.S. 462/2015
EVIDENCE	20. O.S. 1428/2015
4. O.S. 112/2008	21. O.S. 320/2016
5. O.S. 824/2009	22. P and SC 2/2017
6. O.S. 734/2012	23. O.S. 722/2019
DEFENCE EVIDENCE	24. O.S. 536/2021
7. O.S. 730/2010	JUDGMENT
8. O.S. 30/2012	25. O.S. 1970/2006
9. O.S. 32/2012	26. O.S. 612/2017
10.O.S. 464/2012	OBJECTIONS
11. O.S. 1168/2012	27. O.S. 826/2019
12. O.S. 1100/2015	28. O.S. 934/2019
13. O.S. 1060/2016	29. O.S. 38/2021
14. O.S. 916/2018	30. O.S. 258/2021
ARGUMENTS	
15. O.S. 10/2016	

Date: 06.07.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

**III ADDITIONAL CIVIL JUDGE, BENGALURU RURAL DISTRICT,
BENGALURU CAUSE LIST DATED 07-07-2021**

Morning - Sessions

HEARING

1	O.S. 1419/2012
2	O.S. 1497/2013
3	O.S. 425/2014
4	O.S. 673/2014
5	O.S. 1627/2014
6	O.S. 1441/2015
7	O.S. 1405/2016
8	O.S. 619/2018
9	O.S. 1645/2019
10	O.S. 575/2020

EVIDENCE

11	O.S. 127/2013
12	O.S. 698/2013
13	O.S. 761/2013
14	O.S. 1019/2013
15	O.S. 1221/2014
16	O.S. 1035/2020
17	O.S. 499/2015 (V.C)

Afternoon - Sessions

EVIDENCE

1	O.S. 141/2015
2	O.S. 523/2015
3	O.S. 1015/2015
4	O.S. 1019/2015
5	O.S. 1333/2015

ADR / CALL ON

6	O.S. 1253/2011
7	O.S. 279/2009

ARGUMENTS

8	O.S. 1179/2005
9	O.S. 1379/2011
10	O.S. 303/2013
11	O.S. 1145/2014
12	O.S. 695/2015
13	O.S. 639/2016
14	O.S.623/2018

ORDERS

15	O.S. 1503/2012
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Sd/-

III Additional Civil Judge,
Bengaluru Rural District,
Bengaluru

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